

yees holding posts upto Section *Offi.* - , cers should not be transferred from one place to another, are being observed in the Council of Scientific and Industrial Research; and

(b) if not, what are the reasons therefor?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) There is no such rule. On the contrary administrative and accounts posts from Assistant/ Junior Accountant upwards are borne on joint all India cadres and the incumbents are liable to transfer.

(b) Does not arise.

FINDING OF KHANNA COMMISSION

1691. SHRI BANKA BEHARY . . .
DAS:
SHRI MULKA GOVINDA
REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the general findings of the Khanna Commission set up by the Government of Orissa to enquire into allegations against some former Ministers and < Chief Ministers of, Orissa in page 794-795 and particularly his views that a Minister "can either allow his family members to have business dealings with the Government or he can become a Minister. He cannot have the best of both the worlds";

(b) the reaction of the Government of India to this finding; and

(c) the steps proposed to be taken to implement it in the interest of eliminating scope of corruption and abuse of power in administration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The observations at pages 794-795 in the Report of the Khanna Commission have been seen by the Government.

(b) The Code of Conduct for Ministers (both Central and State), a copy of which was placed on the Table of the House on 20th November, 1964, already provides for submission of statements of assets and liabilities and of business interests of a Minister and of members of his family and also for the relinquishment of all previous interests in ownership or management of any private concern having business dealings with Government and refraining from acquiring any such new interests.

(c) Does not arise in view of the answer to part (b) of the question.

APPOINTMENT OF GOVERNORS

1692. SHRI S. A. KHAJA MOHI-DEEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the policy of the Central Government in regard to accepting any demand by State Governments for change of Governors;

(b) whether the Chief Ministers of the State Governments are consulted before the appointments of Governors in their respective States are made; and

(c) the names of the State Governments which have asked the Centre for the change of Governors in their States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Under the Constitution Governors are appointed by the President and, subject to the President's pleasure, hold office for a period of five years. The Constitution does not confer any right on the State Governments in the matter of appointment or withdrawal of Governors. The question of any policy being adopted by the Central Government to deal with demands made by the State Governments for change of Governors, therefore, does not arise.

(b) As an extra-constitutional convention the Chief Minister of

the State concerned is informally con- I suited before appointing any individual as Governor of the State.

(c) No State Government except the Government of West Bengal have asked for the change of Governor.

SHIKSHA SHASTRI DEGREE OF DAR-BHANGA UNIVERSITY

1693. SHRI D. THENGARI: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether the Degree of Shiksha Shastri granted by the Darbhanga University to those candidates who do not have Sanskrit as one of the subjects at the degree level is held equivalent to the usual B.Ed. Degree granted by other universities;

(b) if so, whether it is recognised by the Central Government for purposes of employment of all categories of teachers; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE FOR EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) to (c). No, Sir. The Union Ministry of Education have recognised this degree as equivalent to B.Ed. only for the purpose of employment as Sanskrit teachers.

In pursuance of the recommendations of the Central Sanskrit Board, all the State Governments and Universities have been requested to

! give due encouragement to the employment of Sanskrit scholars possessing traditional degrees and to ensure that teachers so employed should "be treated on a Par with other teachers possessing equivalent qualifications in language in the general educational set up. It is with this end in view that the Union Ministry of Education have recognised equivalence of the Shiksha Shastri and other traditional degrees in Sanskrit awarded by the various examining bodies.

EX-CADRE POSTS IN GOVERNMENT DEPARTMENTS

1694. SHRI C. ACHUTHA MENON: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of officers of the following categories holding ex-cadre posts in (i) Government Departments (ii) Semi-Government Organisations and (iii) Public Undertakings—

- (1) I.C.S.
- (2) I.A.S.
- (3) Central Secretariat Services,
- (4) IA. and A.S., and
- (5) Other staff of the office of the Comptroller and Auditor General of India;

(b) how many other officers are holding ex-cadre posts;

(c) whether it is the policy of Government to give the above categories of officers option to opt for Public Undertakings permanently or to revert to their cadre posts; and

(d) what is the period allowed to exercise option in such cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (d) A statement is laid on the Table of the House. [See Appendix LXVII, Annexure No. 119].

THREE YEAR TECHNICAL COURSE IN POLYTECHNICS

1695. SHRI SURAJ PRASAD: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether it is a fact that the three year technical courses of the polytechnic institutions of Delhi and other States are not recognised as equivalent to BA. Degree, whereas admissions to first year of both the courses is done on the basis of Higher Secondary or its equivalent examination, the minimum marks prescribed for admission to the first year course in the polytechnic are 45 per cent and